

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 17<sup>th</sup> APRIL, 2024, 10:30 A.M.

CA (CAA) No. 18/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Shamrock Ventures Pvt. Ltd. -And- Shamrock Overseas Ltd.
Under Section	230-232

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Ms. Gurpreet kaur Chawla, Adv.  
Mr. Abhinav Kardekar, Adv.  
Ms. Neha Baid, Adv.

For Respondent (s)

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**ORDER**

Ld. Counsel, Ms. Gurpreet Kaur Chawla, appearing for the applicant. Sought time to file affidavit. Three weeks' time is granted for the same. List the matter on 29.05.2024.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)